

Office of the III Addl. District Judge,  
Guntur, Dated : 13-5-2020

**NOTICE**

This matter viz., AS 263/2015 was already heard prior to lock down. Both parties are requested to take note that Judgment in AS 263/2015 on the file of this court will be pronounced on 15-5-2020 from home office and will be uploaded in CIS.

// B.O.C.//

Sd/- XXXXX  
SUPERINTENDENT,  
III ADDL. DISTRICT COURT,  
GUNTUR.

To  
Sri C.Ravindrababu, advocate for appellant (9885541559).

Sri C.Venkataramaiah, advocate for respondent.